

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 226  
(IB)-2087(ND)2019  
IA-2011/2020

IN THE MATTER OF:

M/s. Sahaj Bharti Travels ... Applicant/Petitioner

Versus

M/s. HCL Technologies Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Ms. Pragyan Sharma Advocate with Mr. Mohit Arura Advocate for the Applicant, Adv. Pragyan Pradip Sharma and Adv. Gurnoor Kaur, for Operational Creditors, Adv. Jayashree Parihar, for Corporate Debtor

ORDER

Renotify this case on 09.04.2021



(T.S SINGH)  
COURT OFFICER